

MEGHALAYA LEGISLATIVE ASSEMBLY

BUDGET SESSION, 2012

BULLETIN PART - I

*TUESDAY, THE 13th MARCH, 2012*

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 3:00 p.m. The day was allotted for transaction of Private Member's Business.

<b>1.</b>	<b>Questions :</b>
	Starred Questions No.21 to No.31 were taken up and disposed off.
<b>2.</b>	<b>MOTIONS :</b>
	<p>1. Shri. Manas Chaudhuri, MLA moved the Motion "This House do now take a look at the systematic failure of governance in Meghalaya". After the Member spoke extensively on the Motion, Dr. Mukul Sangma, Chief Minister replied.</p> <p>2. Shri. Conrad K. Sangma, MLA and Leader of Opposition moved the Motion "This House do now discuss the Law and Order situation in the State". Members who participated in this Motion were Shri. James K. Sangma, MLA and Shri. Manas Chaudhuri, MLA, Dr. Mukul Sangma, Chief Minister replied.</p> <p>3. Shri. James K. Sangma, MLA moved the Motion "This House do now discuss the functioning of the Education Department with specific reference to Salary/Arrears of College Teachers". Prof R. C. Laloo, Minister in-charge Education replied, but could not complete the reply as the House was adjourned.</p>
<b>3.</b>	<b>Adjournment :</b>
	As there was no more business to be transacted for the day, the House was adjourned till 10 a.m. on Wednesday, the 14 <sup>th</sup> March, 2012.

H. Myllemngap,  
Secretary,  
Meghalaya Legislative Assembly.